Central Administrative Tribunal Principal Bench

> C.P.580/2001 IN O.A. 1909/1999

New Delhi, this the day of 7th February, 2002.

Hon'ble Shri S.R.Adige, Vice-Chairman(A) Hon'ble Shri Shanker Raju, Member(J)

Shri Rup Chand Hassija, C-7/69, Lawrence Road, Keshav Puram, New Delhi ...Petitioner. (By Advocate: Shri P.M. Ahlawat)

## Versus

- Shri P.S.Bhatnagar,
   Chief Secretary,
   Govt. of NCT of Delhi,
   I.P.Estate, New Delhi-110002.
- 2. Shri Madhukar, Joint Secretary, Directorate of Training & Technical Education, Muni Maya Ram Marg, Pritam Pura, New Delhi-110034. ...Respondents (By Advocate: Shri Anand Singh proxy counsel of Mrs. Meera Chhibber)

ORDER(Oral)

By Shri S.R.Adige, Vice-Chairman(A)

Heard both sides.

In the light of respondents' order dated 1.2.2002, copy taken on record, CP 580/2001 does not survive and the same is accordingly dismissed. Notices discharged. Respondents should ensure that payment is made without delay.

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(Shanker Raju)
Member(J)

(S.R.Adige) Vice-Chairman(A)

kd/